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O.A. No. 284 of 2010

Order dated: 30.09.2010

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Heard Mr. H.Behera, Ld. Counsel for the applicant and Mr. S.Barik, Ld. Additional Standing Counsel appearing for the Respondents.

Mr. Behera has filed a memo in the Court today stating that the subsistence allowance has already been allowed by the Respondents and, hence, he does not want to proceed in this case and prays for withdrawal of the Original Application.

In view of the aforesaid memo, the applicant is allowed to withdraw this case. Accordingly, the O.A. stands dismissed as withdrawn.

  
MEMBER (A)